[13 March, 2000] RAJYA SABHA

- (ii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- II. A copy (in English and Hindi) Memorandum of Understanding between the Government of India (Ministry of Steel) and Rashtriya Ispat Nigam Limited for the year 1999-2000.[Placed in Library. See No. LT-1604/00]

Report and Accounts (1998-99) of the National Industrial Development Corporation Ltd. New Delhi and related papers

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI MANOHAR JOSHI) : Sir, I lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—
 - (a) Forty-fourth Annual Report and Accounts of the National Industrial Development Corporation Limited, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement by Government on the comments/observations of Auditor's and replies thereto by the management.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. LT-1165/00]
 - I. Report and Accounts (1998-99) of the MMTC LTD. New Delhi and related papers.
 - II. Report and Accounts (1998-99) of the Agricultural and Processed Food Products Export Development Authority, New Delhi and related papers.
 - III. Amendment to the Newsprint Control Order, 1962.
 - IV. Report and Accounts (1998-99) of the National centre for Trade Information, New Delhi & and related papers.